

**Jammu and Kashmir
Pollution Control Committee**

Chairman.spcb@jk.gov.in
membersecy-jkpcc@jk.gov.in

0191 – 2472881, 2476925



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008

**The Judicial Consultant,
Hon'ble National Green Tribunal,
Principal Bench,
New Delhi.**

No: JKPCC/NGT/OA 93/2026/2365

Dated: - 12-06-2026.

Sub:-Report on behalf of Jammu and Kashmir Pollution Control Committee pursuant to Hon'ble National Green Tribunal, order dated 18-05-2026 passed in O.A No. 93 of 2026 titled "Raja Muzaffar Bat Vs UT of Jammu and Kashmir & Ors".

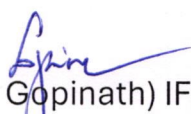
Sir,

In compliance to the directions of Hon'ble National Green Tribunal, Principal Bench, New Delhi order **dated 18-05-2026 passed in O.A No. 93 of 2026 titled "Raja Muzaffar Bat Vs UT of Jammu and Kashmir & Ors",** the report of J&K Pollution Control Committee is submitted herewith.

It is therefore, requested that the report may kindly be taken on record and placed before the Hon'ble NGT for consideration.

Yours faithfully,

Encl: - As Above.


(Dr. R. Gopinath) IFS
Member Secretary
J&K PCC

126
Before the Hon'ble National Green Tribunal
Principal Bench, New Delhi

Original Application No. **93 of 2026**

IN THE MATTER OF

**“Raja Muzaffar Bhat V/s UT of Jammu &
Kashmir & Ors.”**

Report on behalf of Jammu and Kashmir Pollution Control Committee pursuant to Hon'ble National Green Tribunal, order dated 18-05-2026 passed in O.A No. 93 of 2026 titled “Raja Muzaffar Bhat V/s UT of Jammu & Kashmir & Ors.”

Background:

That the Hon'ble National Green Tribunal vide Notice dated **18-05-2026** in **OA No. 93 of 2026** directed as follows: -

“The respondent no. 4 also seeks four week's time to file the reply.”

Status Report:

In compliance of the directions issued by Hon'ble National Green Tribunal Principal Bench New Delhi, dated **18-05-2026** in **OA No. 93 of 2026**, the report of the J&K Pollution Control Committee is as follows:

1. That Regional Director, J&K PCC, Kashmir was requested to constitute a three-member committee to enquire into the matter and share comprehensive status report w.r.t to the following terms of reference vide office No. JKPCC/Sc./OA-93/2026/26/2268; dated: 20.02.2026 **(Copy enclosed as Annexure 1)**

Terms of Reference:

- a) Quantity of clay and bajri extraction.
- b) Persons responsible for illegal extraction and action, if any taken against them.
- c) Status of Environment Clearance for extraction.

2. That Director, Environment, Ecology and Remote Sensing was requested to share details of Environmental Clearances issued in District Pulwama and Budgam vide this office No. JKPC/Sc./OA 93/2026/26/137; dated: 11.04.2026 and No. JKPC/Sc./OA 93/2026/26/2269; dated: 20.02.2026 **(Copies enclosed as Annexure 2 & 3).**
3. That reply was submitted by Director, J&K Environment Impact Assessment Authority vide office No. JKEIAA/GSR-PCB/2025/705/4499; dated: 15.04.2026 **(Copy enclosed as Annexure 4).**

The reply indicates that Environmental Clearances were issued to 7 Blocks in Pulwama and 6 Blocks in Budgam district. All the Environmental Clearances have expired except for 2 No. of ECs issued in Pulwama district for limestone blocks, which are valid upto 31st March, 2027.

4. That reply has been submitted by Regional Director, J&K PCC, Kashmir vide his office No. PCC/RDK/LS(NGT)/OA -93/2026/211-12; dated: 30.04.2026 **(Copy enclosed as Annexure 5).** Highlights of the report are summarized as under:

A. Village Zadoora, District Pulwama

- i) Extensive excavation of Karewa land was observed across a large area;
- ii) Heavy machines have been used indicating mechanised mining;
- iii) Disturbance of natural land contours and degradation of land quality was evident;
- iv) The topography of the area has been significantly altered due to extraction of soil strata;

- v) No visible environmental safeguards such as slopes stabilization or restoration measures were in place.

B. Gowherpora Kultreh, District Budgam

- i) Mining activity appears to have been carried out over an extended period;
- ii) Disturbance of natural land contours and degradation of land quality was evident;
- iii) No proper demarcation or boundary pillars for mining activity were found;

C. As per the Department of Geology and Mining the excavation was undertaken for Government Development Works and by Local Inhabitants for construction purposes and permission for soil and granular sub-base material extraction has been provided by the Department, summarized as under:

S. No.	Estate	Quantity in mts	Quantity in mts	Total Revenue
		Ordinary earth	GSB	
1	Hasitkund	76486	13754	₹23,11,834

The summary of the compounding done in Newa Belt is as under:

Year	Seizure cases		On spot Dump Cases	
	No.	Amount Recovered	No.	Amount Recovered
2025-2026	54	1466052	15	785254
2024-25	51	969631	01	9908
2023-24	71	1550797	12	295147
2022-23	70	1190011	Nil	Nil
2021-22	29	654805	03	50475
Total	246	5176491	28	1090309

Brief Data of the Ring Road permission provided by Department of Geology and Mining in district Budgam.

Tehsil	site	Start permission date	Last permission date	Quantities in MTs	Payment (Royal, COC, TCS, DMFT) in Rs.
Chadoora	Kuzwera	31/05/2022	01/03/2025	415000	10371012
	Gowherpora	19/02/2022	02/12/2025	890000	22919212
	Rangeen/Kultreh	Nil	Nil	Nil	Nil
Total				1305000	33290224

It was observed that Environmental Clearance has not been obtained prior to commencement of Mining activities. The earth mining was carried out without approved mining plan, consent from Pollution Control Committee and Environmental Management Plan (EMP) and EC.

5. That Director Ecology, Environment and Remote Sensing was requested to provide Historical timeline analysis in view of the application filed by the Applicant in instant OA vide this office No. JKPCC/Sc./OA 93/2026/26/343; dated: 21.04.2026, No. JKPCC/Sc./OA 93/2026/26/1082; dated: 08.05.2026 and No. JKPCC/Sc./OA 93/2026/26/1790; dated: 26.05.2026 **(Copies enclosed as Annexure 6,7&8).**
6. That reply has been submitted by the Department of Ecology, Environment and Remote Sensing via mail dated 30th May, 2026 **(Copy enclosed as Annexure 9).** Highlights of the report are summarized as under:

A. Interpretation for Kultreh

- The archived imagery dated 21/06/2013 and 28/04/2014 indicates limited spatial expansion of mining activity. Excavation remained confined to localized zones with

moderate surface disturbance observed within the mining area.

- The imagery dated 17/09/2016 reveals gradual lateral expansion of the mining area accompanied by increased exposed excavation surfaces and terrain modification within the Karewa deposits.
- Noticeable mining activity was observed in the imagery dated 06/02/2018. Expansion of excavation zones and increase in disturbed barren surfaces indicate continued extraction operations within the study area.
- The archived imagery dated 30/06/2020 and 22/05/2022 indicates significant expansion of mining activity characterized by enlarged excavation areas
- Comparative interpretation of the archived imagery dated 28/05/2023, 20/03/2024, and 06/04/2025 reveals continued mining activity and substantial enlargement of excavation areas within the Karewa deposits. The previously separated excavation zones appeared increasingly interconnected due to progressive expansion of mining operations. The imagery further indicates that mining activity appeared near the coordinate location referenced in the photographs annexed with OA No. 93 of 2026.

B. Interpretation for Zadoora

- High-resolution satellite imagery dated 06/04/2025 was analyzed in a GIS environment to delineate the mining extent of the Karewa deposits. Spatial analysis estimated the total mining area to be approximately 42.9 hectares as of 06/04/2025.

- Archived high-resolution imagery available from 08/10/2011 to 06/04/2025 was analyzed for the Karewa area around Zadoora village, Pulwama District, near the coordinate site location indicated in the photographs, referenced in OA No. 93 of 2026, to assess the temporal changes associated with mining activity.
- The earliest available imagery dated 08/10/2011 already showed the presence of an excavation pit, indicating pre-existing mining activity within the area.
- Comparative temporal analysis of the multi-date imagery revealed periods of limited change during the initial years, followed by the gradual appearance of new excavation pits, expansion of existing pits, and continued mining activity in the later years of observation.
- High-resolution satellite imagery dated 06/04/2025 was further analyzed in a GIS environment to delineate the mining extent within the Karewa deposits. Spatial analysis estimated the total mining area to be approximately **6.06 hectares** as of 06/04/2025.

Prayer:

In the premises, it is therefore respectfully prayed that the report may kindly be taken on record before the Hon'ble National Green Tribunal for consideration.


(Dr. R. Gopinath), IFS
Member Secretary

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com



Parivesh Bhavan, Forest Complex
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**Regional Director,
J&K Pollution Control Committee,
Kashmir.**

No.: JKPCC/Sc./OA 93/2026/26/2268

Date: 20-02-2026

Sub: O.A No. 93/2026 tilted "Raja Muzaffar Bhat V/s UT of J&K & Ors".

Ref: Hon'ble NGT order dated 06.02.2026.

Sir,

Please refer to the subject and reference referred above. In this connection, I am to convey that Hon'ble NGT has made following observations in the matter of O.A No. 93/2026 tilted "Raja Muzaffar Bhat V/s UT of J&K & Ors" dated 06.02.2026.

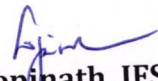
"Illegal earth mining comprising of sand and clay is in progress from local Karewa land (small hills/massive plateaus), in an area of more than 65 acres situated at Village Zadoora District Pulwama and around 60 acres of land in Rangeen Kultreh area of Chandoora Tehsil District Budgam in Jammu & Kashmir."

As such, you are requested to constitute a three member committee to enquire into the matter and share a comprehensive status report w.r.t following terms of reference by or before 15th March, 2026 for further needful action.

Terms of Reference: -

1. Quantity of clay and bajri extracted
2. Persons responsible for illegal extraction and action, if any taken against them.
3. Status of Environmental Clearance for extraction.

Yours sincerely,


Dr. R. Gopinath, IFS
Member Secretary

**Jammu and Kashmir
Pollution Control Committee**
chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com



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Rajbagh, Srinagar, 190 008

0191 - 2472881, 2476925

**Director,
Environment, Ecology and Remote Sensing.**

No.: JKPCC/Sc./OA 93/2026/26/137

Date: 11 -04 -2026

**Sub: O.A No. 93/2026 tilted "Raja Muzaffar Bhat V/s UT of J&K & Ors".
Ref: JKPCC/Sc./OA 93/2026/26/2269; dated: 20.02.2026.**

Sir,

With regard to the subject and reference cited above. In this connection, you are again requested to share details of Environmental Clearances issued in District Pulwama and Budgam by or before 15.04.2026.

Yours faithfully,

**Dr. R. Gopinath, IFS
Member Secretary**

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

0191 - 2472881, 2476925



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Annexure-3

Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008

**Director,
Environment, Ecology and Remote Sensing.**

No.: JKPCC/Sc./OA 93/2026/26/2269

Date: 20 -02-2026

Sub: O.A No. 93/2026 tilted "Raja Muzaffar Bhat V/s UT of J&K & Ors".
Ref: Hon'ble NGT order dated 06.02.2026.

Sir,

Please refer to the subject and reference referred above. In this connection, I am to convey that Hon'ble NGT has made following observations in the matter of O.A No. 93/2026 tilted "Raja Muzaffar Bhat V/s UT of J&K & Ors" dated 06.02.2026 (Copy enclosed).

"Illegal earth mining comprising of sand and clay is in progress from local Karewa land (small hills/massive plateaus), in an area of more than 65 acres situated at Village Zadoora District Pulwama and around 60 acres of land in Rangeen Kultreh area of Chandoora Tehsil District Budgam in Jammu & Kashmir."

As such, you are requested to share details of Environmental Clearances issued in District Pulwama and Budgam by or before **10.03.2026**.

Yours sincerely,


Dr. R. Gopinath, IFS
Member Secretary



Government of India

Ministry of Environment, Forest & Climate Change
J&K ENVIRONMENT IMPACT ASSESSMENT AUTHORITY

DEPARTMENT OF ECOLOGY, ENVIRONMENT AND REMOTE SENSING

S.D.A. Colony, Bemina, Srinagar-190018/ Paryavaran Bhawan, Transport Nagar, Gladni, Jammu-180006
 Email: ms-jkeiaa@jk.gov.in, website: www.parivesh.nic.in/ www.jkdeers.jk.gov.in
 0191-2474553/0194-2490602

The Member Secretary
 Jammu and Kashmir Pollution Control Committee

No. JKEIAA/GSR-PCB/2025/705/4499

Dated 15 - 04 - 2026

Subject: OA. No. 93/2026 titled "Raja Muzaffar Bhat V/s UT of J&K & Ors".

Reference:- Your office letter No. JKPCC/Sc/OA 93/2026/26/2269 dated 20-02-2026.

Sir,

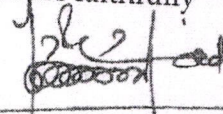
Kindly refer your letter regarding the subject cited supra. In this connection I am directed to submit the requisite information as under: -

S.No.	Name of district	Name of PP	Block No.	EC issued No. & Date	Validity period of EC
01	Pulwama	Sh. Arvind Kumar Gupta	37/C	JKEIAA/2020/273/3000-3013 dated:- 30-10-2021	3
02	Pulwama	Sh. Khursheed Ahmad Mir	3	JKEIAA/2020/325/5062-75 dated:- 30-12-2021	3
03.	Pulwama	Sh. Umesh Kumar Sharma	36/B	JKEIAA/2020/258/6513-26 dated:- 04-03-2022	3
04	Pulwama	Sh. Ranbir Singh	12/D	JKEIAA/2020/222/6850-63 dated:- 31-03-2022	3
05	Pulwama	Sh. Mohd. Sultan Mir	Lime stone	JKEIAA/limestone/2025/719/1614-26 dated:- 09-05-2025	Upto 31-03-2027
06	Pulwama	Sh. Mohd. Yaqoob Mir	Lime stone	JKEIAA/limestone/2025/718/1627-39 dated:- 09-05-2025	Upto 31-03-2027
07.	Pulwama	Sh. Ubaid Hussain Lala	Cement	JKEIAA/16/12/1336-45 dated:- 10-06-2021	5
08	Budgam	Sh. Rouf Ahmad	12	JKEIAA/2021/551/1669-81 dated:- 07-06-2021	3
09	Budgam	Sh. Banish Yousuf	11	JKEIAA/2021/552/1682-94 dated:- 07-06-2021	3

10	Budgam	Sh. Abdul Rahid Mir	10	JKEIAA/2021/525/2522-35 dated:- 28-08-2021	3
11	Budgam	NKC Projects Pvt. Ltd.	2	JKEIAA/2021/608/6905-18 dated:- 11-04-2022	3
12	Budgam	NKC Projects Pvt. Ltd.	1	JKEIAA/2021/609/6919-32 dated:- 11-04-2022	3
13	Budgam	NKC Projects Pvt. Ltd.	4	JKEIAA/2021/610/6933-46 dated:- 11-04-2022	3

Issued with the approval of Member Secretary, JKEIAA.

Yours faithfully



(Parvaiz Ahmad Parry) ACF

Environmental Forester /
In-Charge, JKEIAA Secretariat

15/4/25



**Government of Jammu & Kashmir
J&K POLLUTION CONTROL COMMITTEE
OFFICE OF THE REGIONAL DIRECTOR - KASHMIR**

*Sheikh-ul-Alam Campus, Rajbagh, Near Government Silk Factory, Srinagar-190008
www.jkspcb.in Email: regionaldirector@jkspcb.in, Tel/fax 0194-2311842*



**The Member Secretary,
J & K PCC, Jammu.**

No: PCC/RDK/LS (NGT)/OA-93/2026/ **211-12**

Date:- **30-04-2026.**

Subject:- OA No. 93/2026 titled, "Raja Muzaffar Bhat V/s UT of J & K & Ors."

Reference: - Your letter No. JKPCC/Sc./OA-93-2026/26/2268 dated 20-02-2026.

Sir,

Pursuant to direction issued in context with the afore-titled OA and the letter referred hereinabove, it is to submit hereby that a three member committee constituted has enquired into the matter and put forth a comprehensive report bearing No. PCC/ROK/Lab-Coord/NGT-93/26-27/07 dated 24-04-2026 along with corroborative Geo-tagged photographs, copies whereof are enclosed hereto for kind perusal please.

The report envisages that an excavation of earth and mining operations by heavy machines has been undertaken in Kareewa areas of Gowherpora & Kultreh villages in District Budgam and Zadoora village in District Pulwama unauthorisedly without obtaining prior Environmental Clearance, Environmental Management Plan (EMP) and mandatory permission/consent from Pollution Control Committee and without adopting environmental safeguards or restoration measures thereby causing an extensive land degradation and heavy environmental damage in the specified areas. The report also discloses that permission for soil and material extraction in village Hastikhud, in Pulwama District and Kuzwera, Gowharpora and Rangeen/Kultreh villages in Tehsil Chadoora of District Budgam has been granted by the Geology & Mining Department. Quantity of soil and materials extracted in these villages for road development and construction projects has also been specified in the report. However, the report delineates that an exact magnitude or quantity of clay and bajri materials extracted during these unauthorized and illegal earth excavation operations could not be determined independently since such an exercise require a detailed topographical survey, satellite imagery analysis and a comprehensive field assessment by an expert committee. Further, the report provide the specific actions under taken by the Department of Geology & Mining in the form of compounding challans, revenue recovery, seizures and FIRs registration to address the issue of illegal mining and excavation of soil in the specified areas. More so, the report suggest that legal action be initiated to stop further damage to the environment and immediate corrective measures are required to be taken for restoration of the environment of the specified areas. Hence, the status report is submitted for kind perusal and further course of action deemed appropriate in the matter please.

Encls: - A/a.

Copy to:-

1. Lab Coordinator, PCC, Srinagar for information. This takes reference to the report submitted vide No. PCC/ROK/Lab-Coord/NGT/26-27/07 dated 24/04/2026.

[Signature]
**Regional Director,
PCC, Kashmir.** **29/04/26**



Government of Jammu & Kashmir
J&K POLLUTION CONTROL COMMITTEE

Sheikh-ul-Alam Campus, Rajbagh, near Government Silk Factory, Srinagar-190008
www.jkspcb.in Email: regionaldirectorkmr@gmail.com, Tel/fax 0194-2311842



Regional Director,
J&K Pollution Control Committee,
Kashmir.

NO: - PCC/ROK//Lab-Coord/NGT / 26-27/ 07

Dated: - 24/04/2026

Subject:-Constitution of inspection Team for ascertaining the remedial measures/action taken.

Ref: - PCC/RDK/LS/ (NGT)/OA-93/2026/125-129. Date: - 09-03-2026

Sir,

Apropos to the subject and reference cited above, the inspection was carried out by the committee members on 28-03-2026. The report is enclosed for your kind perusal and necessary action at your end.

Yours Faithfully


Lab Coordinator
PCC Kashmir.



Government of Jammu & Kashmir
J&K POLLUTION CONTROL COMMITTEE
Rajbagh, near Government Silk Factory, Srinagar-190008



Inspection Report on Earth mining in Zadoora District Pulwama and Gowherpora Kultreh District Budgam In compliance to OA No.93/2026

In compliance to directions issued by the competent authority, a joint inspection was conducted on 28/03/2026 to assess the status of soil (earth) mining activities in Karewa lands at identified locations in the Districts of Pulwama and Budgam. The purpose of the inspection is to evaluate the extent of excavation, verify regulatory compliance, and assess environmental implications. During the inspection following observations were made:-

Village Zadoora, District Pulwama

- Extensive excavation of Karewa soil was observed across a large area.
- Heavy machines have been used, indicating mechanized mining
- Disturbance of natural land contours and degradation of land quality was evident
- The topography of the area has been significantly altered due to extraction of soil strata.
- No visible environmental safeguards such as slope stabilization or restoration measures were in place

Gowherpora Kultreh, District Budgam

Similar large-scale soil extraction was observed at this site.

- Mining activity appears to have been carried out over an extended period.
- Disturbance of natural land contours and degradation of land quality was evident.
- No proper demarcation or boundary pillars for mining activity were found.

Photographs of sites taken during inspection are enclosed as Annexure A.

As per inputs from the Department of Geology and Mining the excavation was undertaken for government developmental works, and by local inhabitants for construction purposes. The Department of Geology and Mining Pulwama has provided permission for soil and granular sub-base material extraction, the summary of the permissions is as under :-

s.no	Estate	Quantity in mts	Quantity in mts	Total Revenue
		Ordinary earth	GSB	
01	Hastikhud	76486	13754	₹23,11,834

The summary of the compounding done in Newa Belt is as under:

Year	Seizure cases		On spot Dump Cases	
	No.	Amount Recovered	No.	Amount Recovered
2025-26	54	1466052	15	785254
2024-25	51	969631	01	9908

2023-24	71	1550797	12	295147
2022-23	70	1190011	Nil	Nil
2021-22	29	654805	03	50475
Total	246	5176491	28	1090309

In addition 42 FIRs since 2021-22 have been registered against 189 persons in the area to curb the menace of illegal mining activity.

(Information provided by Department of Geology and Mining Pulwama)

In District Budgam brief data of ring road Permission provided by Department of Geology and Mining for construction of semi ring road Project is as under:-

Tehsil	Site	Start permission date	Last Permission Issue Date	Quantities in MTs	Payment (Royal, COC, TCS, DMFT) in Rs.
Chadoora	Kuzwera	31/05/2022	01/03/2025	415000	10371012
	Gowherpora	19/02/2022	02/12/2025	890000	22919212
	Rangeen/kultreh	Nil	Nil	Nil	Nil
Total				1305000	3329022

The committee could not independently verify or quantify the exact volume of extraction. Accurate estimation requires detailed topographical survey Satellite imagery analysis volumetric assessment by a multi-disciplinary expert committee

Environmental Clearance (EC)

It was observed that Environmental Clearance has not been obtained prior to commencement of mining activities. The earth mining was carried out without approved mining plan, Consent from Pollution Control committee and Environmental Management Plan (EMP) and EC

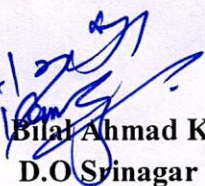
Conclusion

The inspection reveals significant unauthorized and unregulated soil mining activities at both Zadoora in District (Pulwama) and Gowherpora Kultreh in District (Budgam). Mining has been carried out in violation as no Environmental Clearance was sought and lack of environmental safeguards. Immediate corrective, legal, and restorative measures are required to mitigate environmental damage and prevent further degradation.

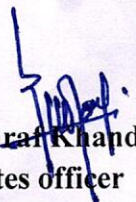
Submitted for favor of information and further necessary action please

NO:- JKPCC/ROK/Lab-Coord/ngt-93/2026/26-27/7

Date:-24/04/2026


Bilal Ahmad Khan
D.O Srinagar


Shabir Ahmad
Lab coordinator


M. Ashraf Khandi
Estates officer



Earth mining at Zadoora district Pulwama



Earth mining at Kultreh district Budgam

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com



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LIFE

Lifestyle for
Environment

Annexure- 6

Parivesh Bhavan, Forest Complex
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0191 – 2472881, 2476925

**Director,
Environment, Ecology and Remote Sensing.**

No.: JKPC/Sc./OA 93/2026/26/343

Date: 21 -04-2026

**Sub: Application in O.A No 93/2026 tilted "Raja Muzaffar Bhat V/s UT
of J&K & Ors."**

Sir,

Please refer to the subject cited above. In this connection, find enclosed herewith application filed by Applicant in O.A No. 93/2026 tilted "Raja Muzaffar Bhat V/s UT of J&K & Ors".

As such, you are requested to provide historical timeline analysis for the same in this regard.

Yours sincerely,


Dr. R. Gopinath, IFS
Member Secretary

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

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LIFE
Lifestyle for
Environment

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Rajbagh, Srinagar, 190 008

**Director,
Environment, Ecology and Remote Sensing.**

No.: JKPCC/Sc./OA 93/2026/26/1682

Date: 08-05-2026

**Sub: Application in O.A No 93/2026 tilted "Raja Muzaffar Bhat V/s UT
of J&K & Ors."**

Ref: JKPCC/Sc./OA 93/2026/26/343; dated: 21.04.2026.

Sir,

With regard to the subject and reference cited above, you are again requested to provide historical timeline analysis for the same in this regard.

Yours sincerely,


Dr. R. Gopinath, IFS
Member Secretary

0191 – 2472881, 2476925

**Director,
Environment, Ecology and Remote Sensing.**

Reminder II

No.: JKPCC/Sc./OA 93/2026/26/1790

Date: 26 -05-2026

**Sub: Application in O.A No 93/2026 tilted “Raja Muzaffar Bhat V/s UT
of J&K & Ors.”**

Ref: i) JKPCC/Sc./OA 93/2026/26/343; dated: 21.04.2026.

ii) JKPCC/Sc./OA 93/2026/26/1082; dated: 08.05.2026.

Sir,

With regard to the subject and references cited above, you are again
requested to provide historical timeline analysis for the same in this regard
by or before **06th June 2026.**

Yours sincerely,


**Dr. R. Gopinath, IFS
Member Secretary**

Re:Fwd: Application in OA No. 93/2026 titled Raja Muzaffar Bhat V/s UT of J&K and Ors.

1 message

Majid Farooq <js-deers@jk.gov.in>

30 May 2026 at 16:59

To: membersecretaryjkspcb <membersecretaryjkspcb@gmail.com>, Member Secretary JKPCC Ganesh <membersecy-jkpcc@jk.gov.in>

Cc: Vasu Yadav <dir-jkers@jk.gov.in>, chairman87jkspcb <chairman87jkspcb@gmail.com>

The Member Secretary,
Jammu and Kashmir Pollution Control Committee,
Jammu/Srinagar.

Subject: Application in O.A. No. 93/2026 titled "Raja Muzaffar Bhat V/s UT of J&K & Ors." — submission of historical timeline analysis.

Reference:

- i. JKPCC/Sc./OA 93/2026/26/343 dated 21.04.2026.
- ii. JKPCC/Sc./OA 93/2026/26/1082 dated 08.05.2026.
- iii. JKPCC/Sc./OA 93/2026/26/1190 dated 26.05.2026.

Sir,

Kindly refer to the above-cited communications regarding submission of historical timeline analysis in respect of the matter titled **O.A. No. 93/2026, Raja Muzaffar Bhat V/s UT of J&K & Ors.**

In this connection, I am directed to submit herewith the site-wise historical timeline analysis reports prepared by this Department based on available satellite imagery and geospatial interpretation, as under:

S. No.	Site	Report
1	Kultreh Site	Annexure-A
2	Zadoora Site	Annexure-B

The reports are enclosed herewith for favour of information and further necessary action at your end.

Yours faithfully,

Majid Farooq
(Staff Officer to the PCCF/Director)
Ecology, Environment & Remote Sensing,
J&K.

Encl.:

1. Annexure-A: Historical Timeline Analysis Report of Kultreh Site.
2. Annexure-B: Historical Timeline Analysis Report of Zadoora Site.

From: Vasu Yadav <dir-jkers@jk.gov.in>

To: "Majid Farooq" <js-deers@jk.gov.in>

Date: Fri, 29 May 2026 16:08:27 +0530

Subject: Fwd: Application in OA No. 93/2026 titled Raja Muzaffar Bhat V/s UT of J&K and Ors.

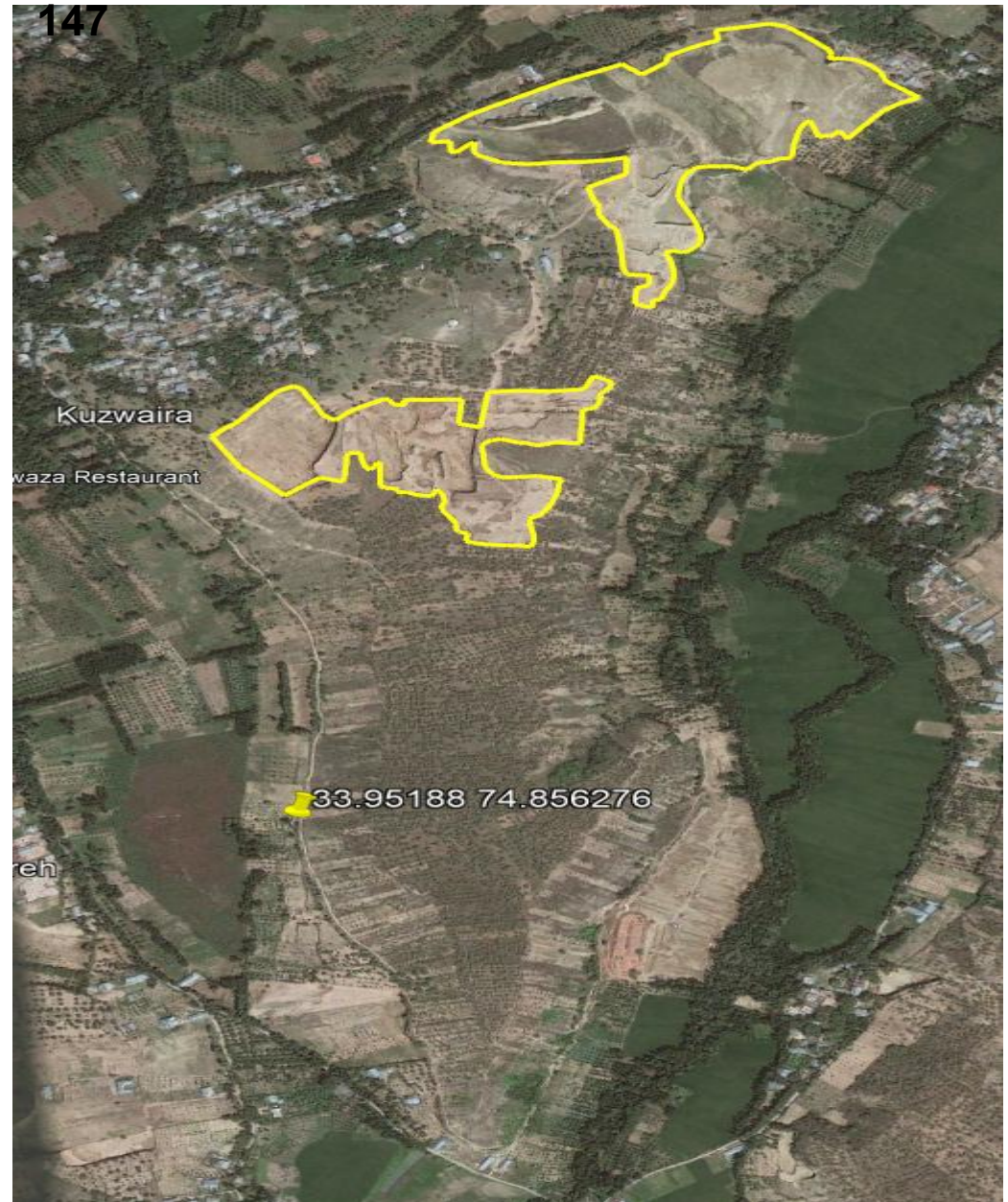
Sir

For favour of information and n/aciton

NO (WAT)
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M: S
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ANNEXURE-A (KULTREH)

Archived analysis of high-resolution imagery available from 08/10/2011 to 06/04/2025 was carried out for the entire Karewa deposit area located near the coordinate location referenced in the photographs annexed with OA No. 93 of 2026, to assess temporal changes associated with mining activity. The earliest available imagery dated 08/10/2011 already showed excavation activity, indicating pre-existing mining operations within the area. Comparative analysis of the multi-date imagery revealed gradual expansion of excavation areas, increase in barren/excavated surfaces, merging of previously separated excavation zones, and continued mining activity over the observation period. High-resolution satellite imagery dated 06/04/2025 was further analyzed in a GIS environment to delineate the mining extent within the Karewa deposits. Spatial analysis estimated the total mining area to be approximately 42.9 hectares as of 06/04/2025.



08/10/2011, Maxar Technologies

- The archived imagery dated 21/06/2013 and 28/04/2014 indicates limited spatial expansion of mining activity. Excavation remained confined to localized zones with moderate surface disturbance observed within the mining area.
- The imagery dated 17/09/2016 reveals gradual lateral expansion of the mining area accompanied by increased exposed excavation surfaces and terrain modification within the Karewa deposits.
- Noticeable mining activity was observed in the imagery dated 06/02/2018. Expansion of excavation zones and increase in disturbed barren surfaces indicate continued extraction operations within the study area.
- The archived imagery dated 30/06/2020 and 22/05/2022 indicates significant expansion of mining activity characterized by enlarged excavation areas
- Comparative interpretation of the archived imagery dated 28/05/2023, 20/03/2024, and 06/04/2025 reveals continued mining activity and substantial enlargement of excavation areas within the Karewa deposits. The previously separated excavation zones appeared increasingly interconnected due to progressive expansion of mining operations. The imagery further indicates that mining activity appeared near the coordinate location referenced in the photographs annexed with OA No. 93 of 2026

21/06/2013, Maxar Technologies



28/04/2014, Maxar Technologies



17/09/2016, Maxar Technologies



06/02/2018, Maxar Technologies



30/06/2020, 150 Maxar Technologies



22/05/2022, Maxar Technologies

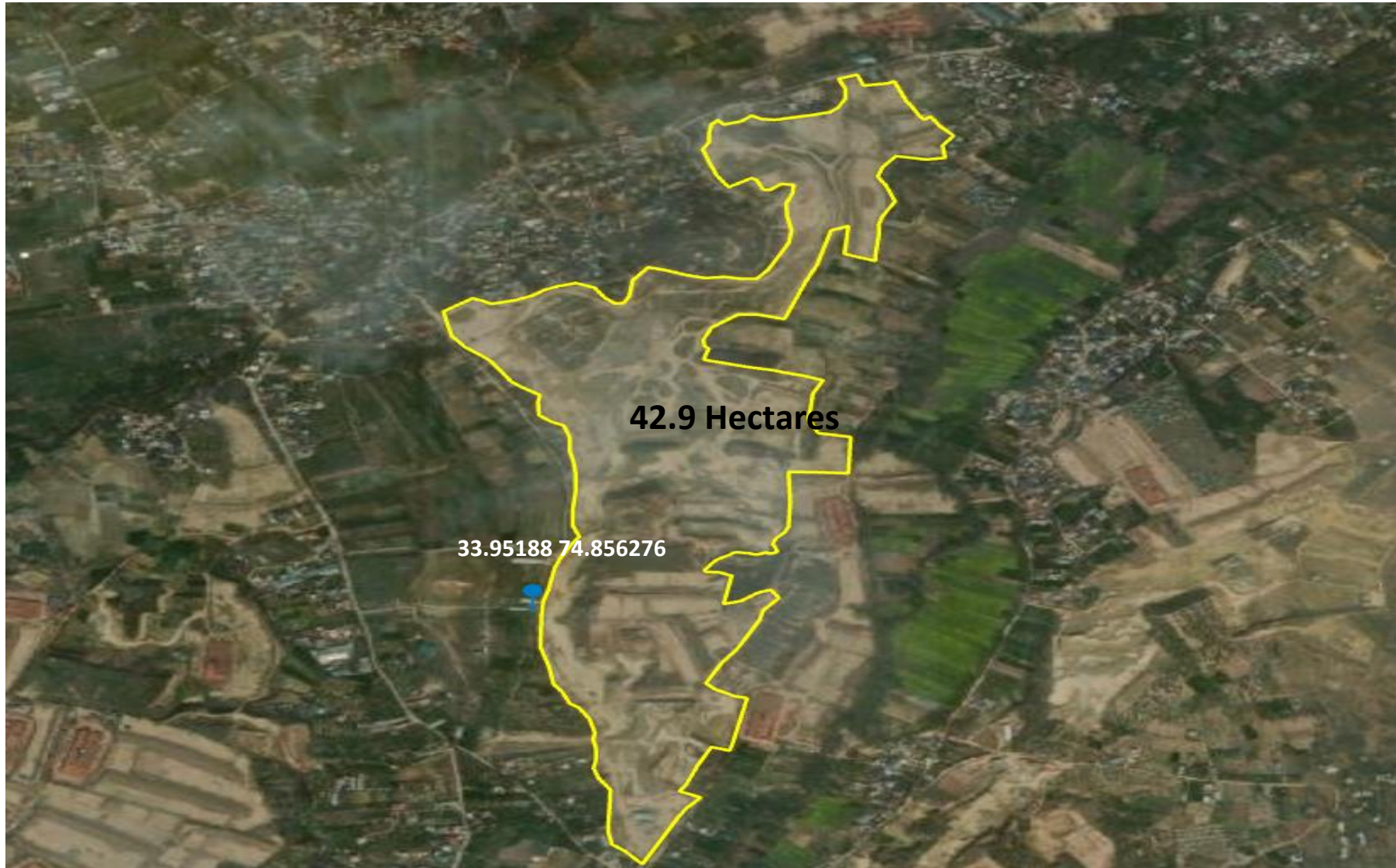




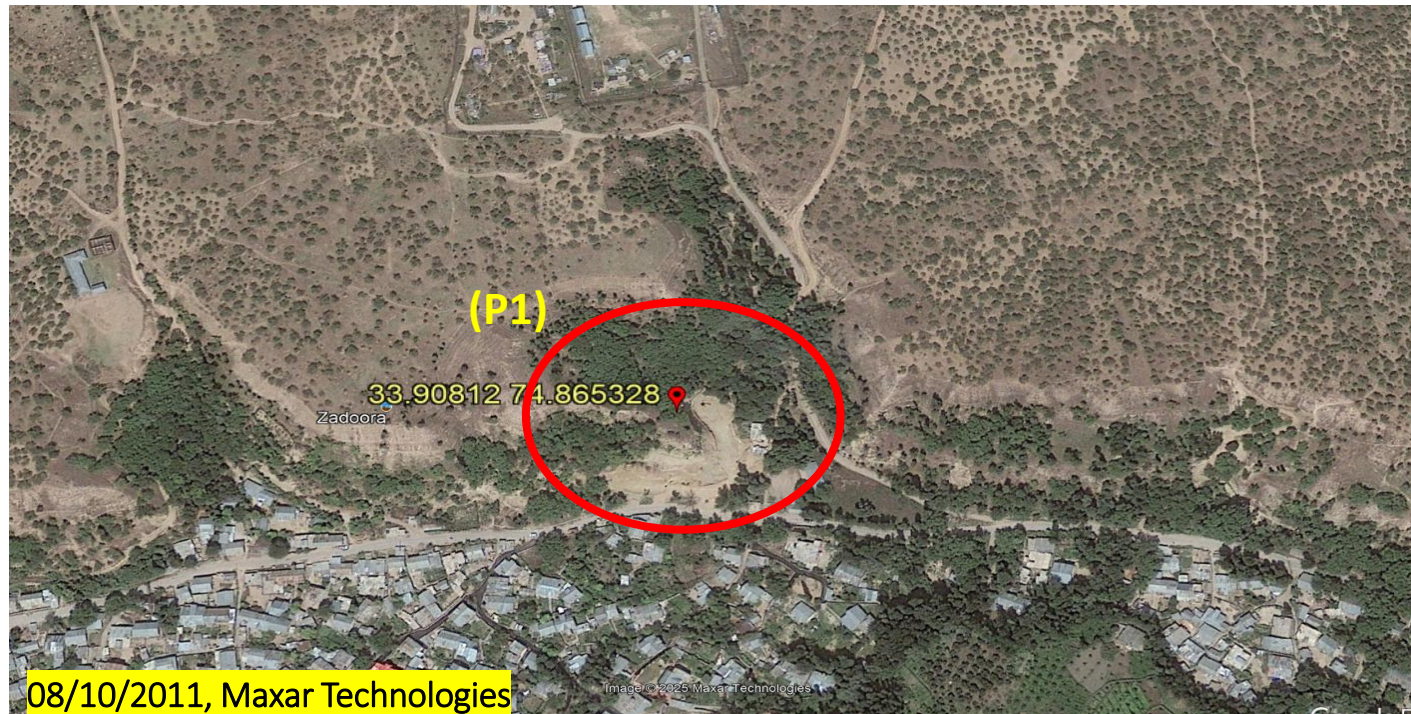




High-resolution satellite imagery dated 06/04/2025 was analyzed in a GIS environment to delineate the mining extent of the Karewa deposits. Spatial analysis estimated the total mining area to be approximately 42.9 hectares as of 06/04/2025.

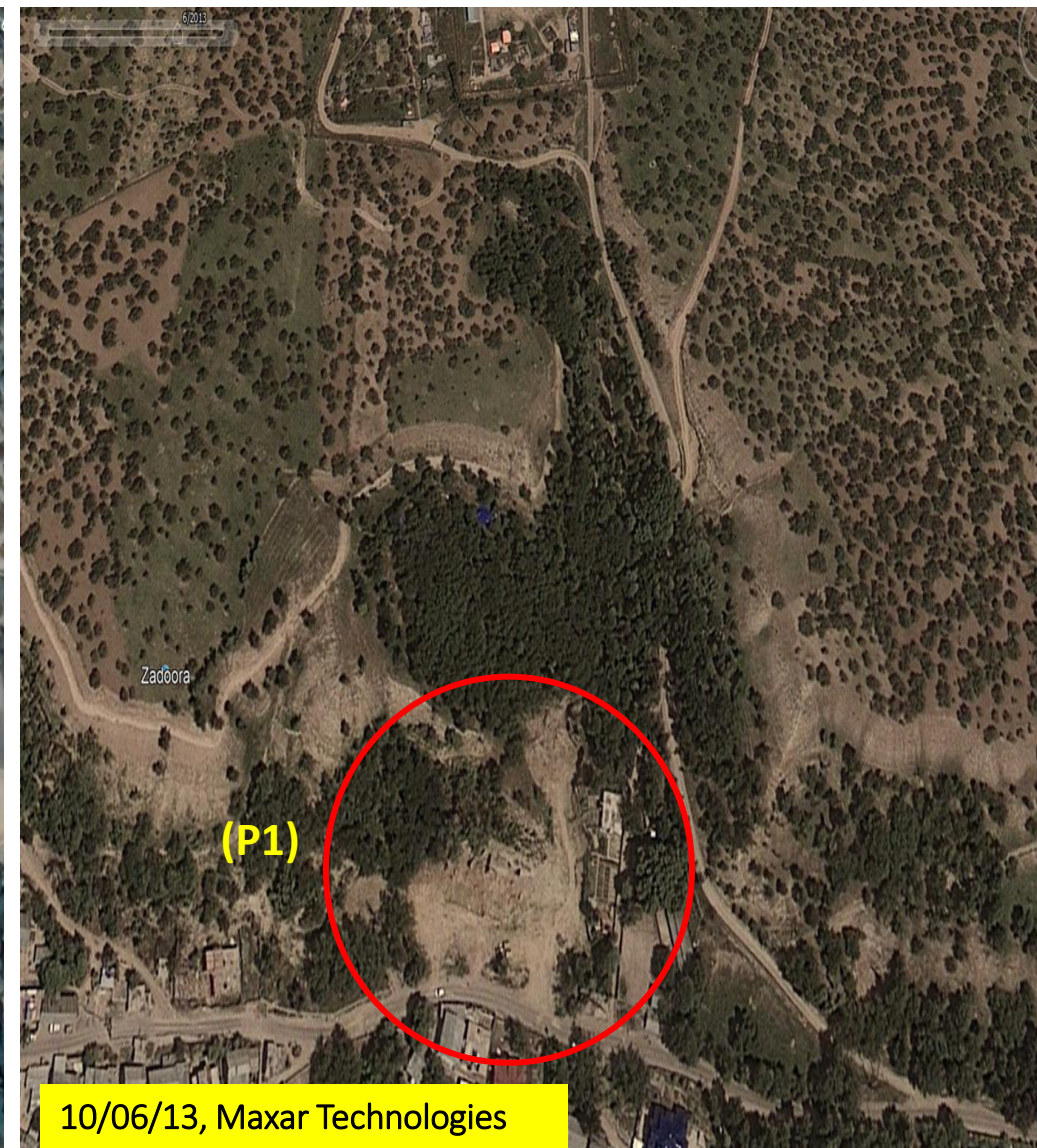


Archived high-resolution imagery available from 08/10/2011 to 06/04/2025 was analyzed for the Karewa area around Zadoora village, Pulwama District, near the coordinate site location indicated in the photographs, referenced in OA No. 93 of 2026, to assess the temporal changes associated with mining activity. The earliest available imagery dated 08/10/2011 already showed the presence of an excavation pit, indicating pre-existing mining activity within the area. Comparative temporal analysis of the multi-date imagery revealed periods of limited change during the initial years, followed by the gradual appearance of new excavation pits, expansion of existing pits, and continued mining activity in the later years of observation. High-resolution satellite imagery dated 06/04/2025 was further analyzed in a GIS environment to delineate the mining extent within the Karewa deposits. Spatial analysis estimated the total mining area to be approximately 6.06 hectares as of 06/04/2025.



The earliest available imagery dated **08/10/2011** depicts one distinct excavation feature within the Karewa deposits of zadoora village of Pulwama District. The identified pit(**P1**) has been marked in red on the image for visual interpretation and reference

156
Archived high-resolution imagery dated 21/09/2012, 10/06/2013, 21/09/2014, 02/11/2016, and 05/01/2018 indicates that no significant change was observed in the extent of the identified excavation pit(P1) during this period



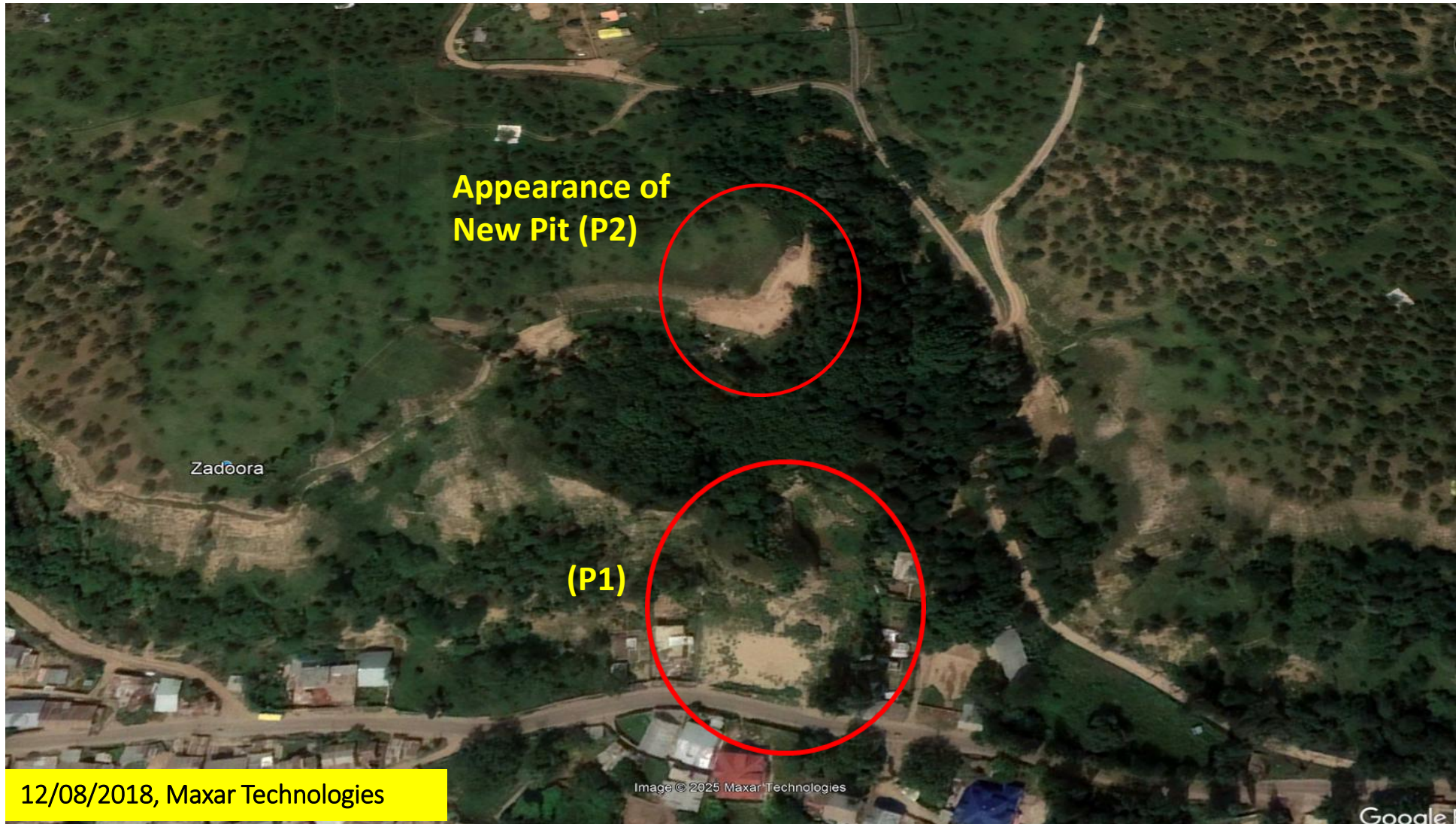


157



The imagery dated **12/08/2018** indicates the appearance of a new excavation pit (**P2**) within the Karewa area. The previously identified pit appears largely undisturbed, as vegetation growth is visible over portions of the excavation surface, suggesting no recent mining activity in that pit.

158



159
The 26/03/2019 imagery reveals the development of two new excavation features, while the pit (P2) first observed on 12/08/2018 exhibited an increase in spatial extent



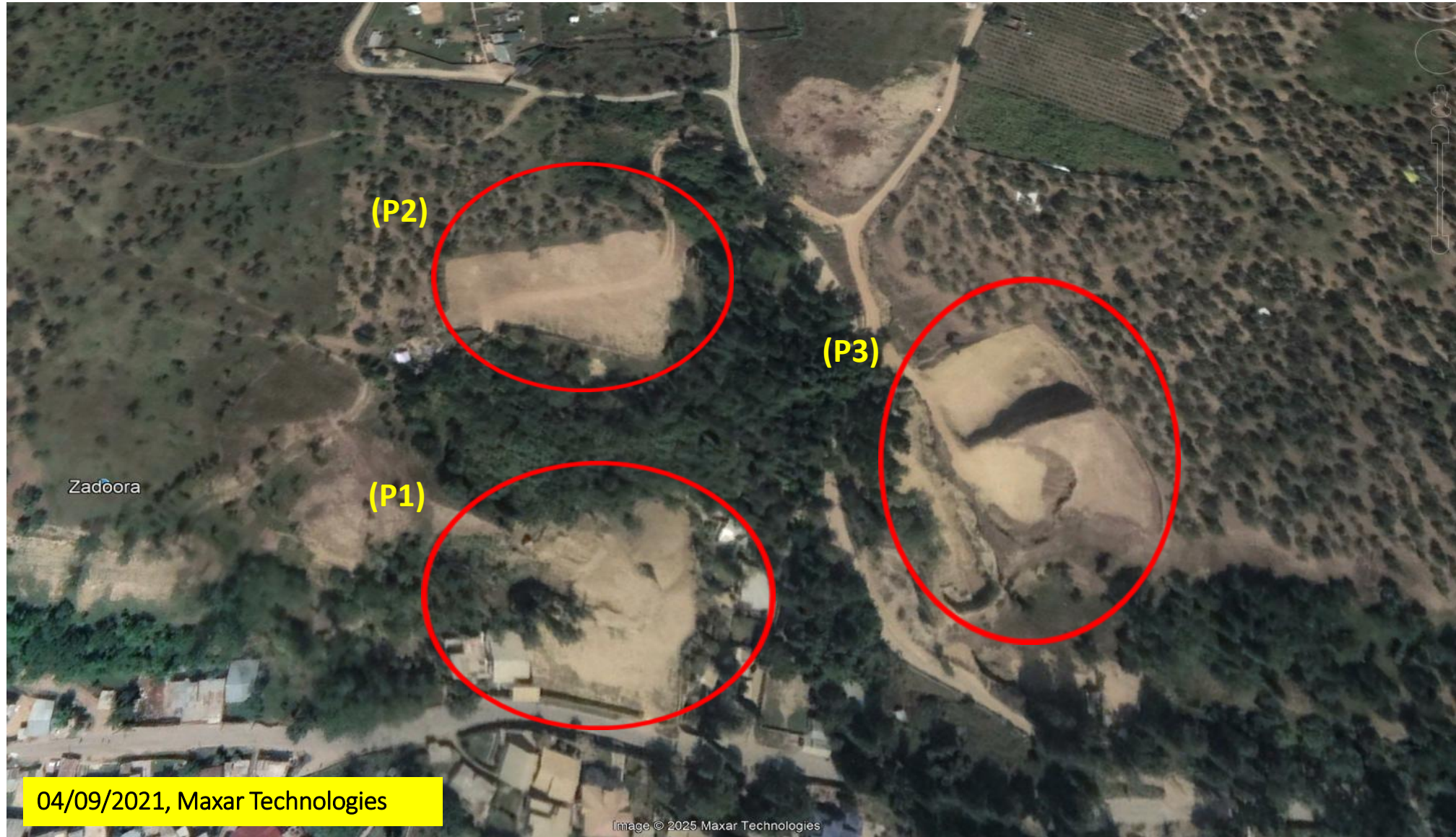
160
Noticeable expansion and excavation activity were observed in Pit (P2) in the archived imagery dated 16/03/2020 and 23/05/2020



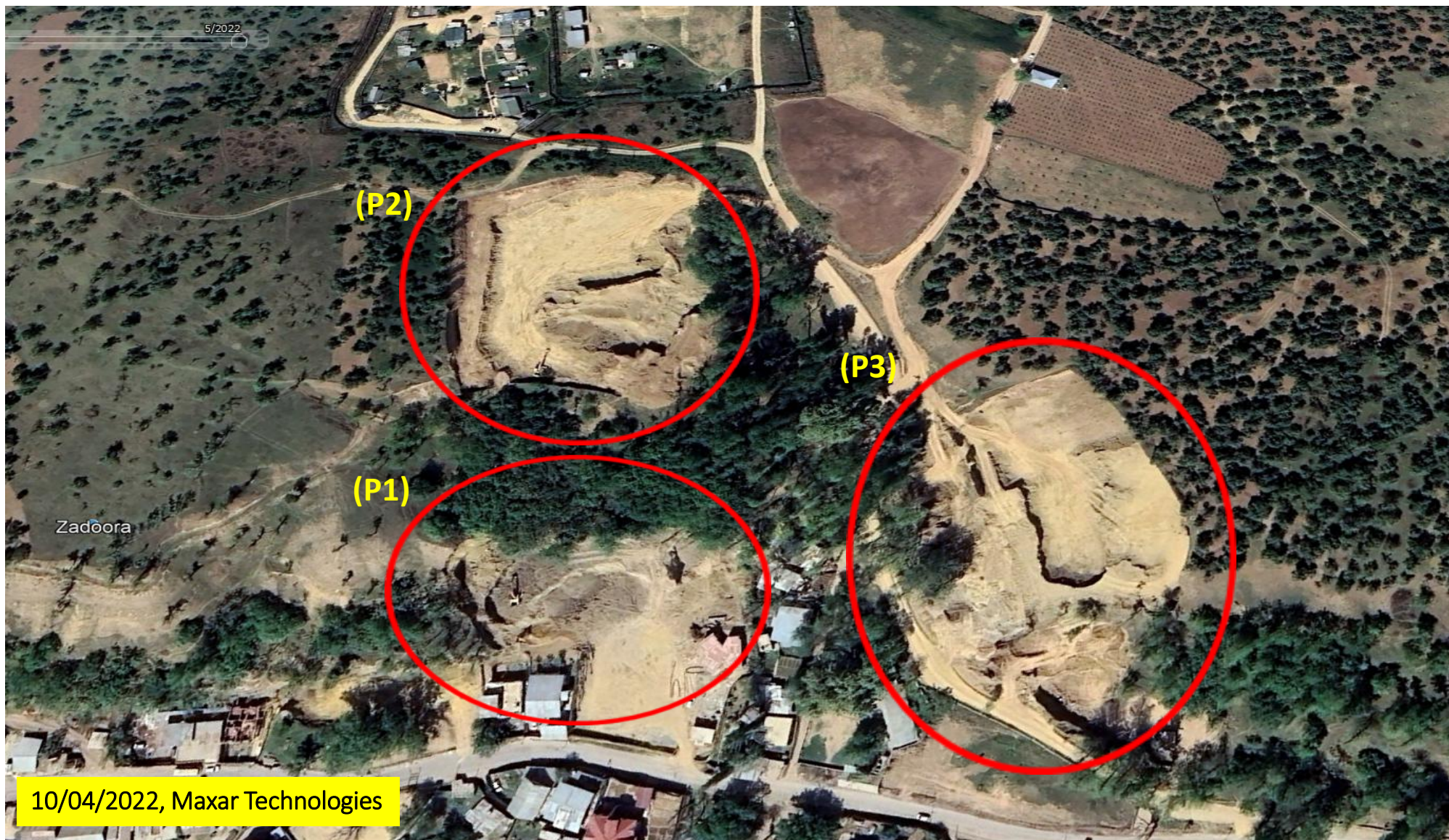
The archived high-resolution imagery dated 29/04/2021 indicates the appearance of another excavation pit (**P3**) within the Karewa area of Zadoora village, suggesting further expansion of mining activity in the region, while Pit (**P2**) remained largely unchanged with no noticeable expansion observed



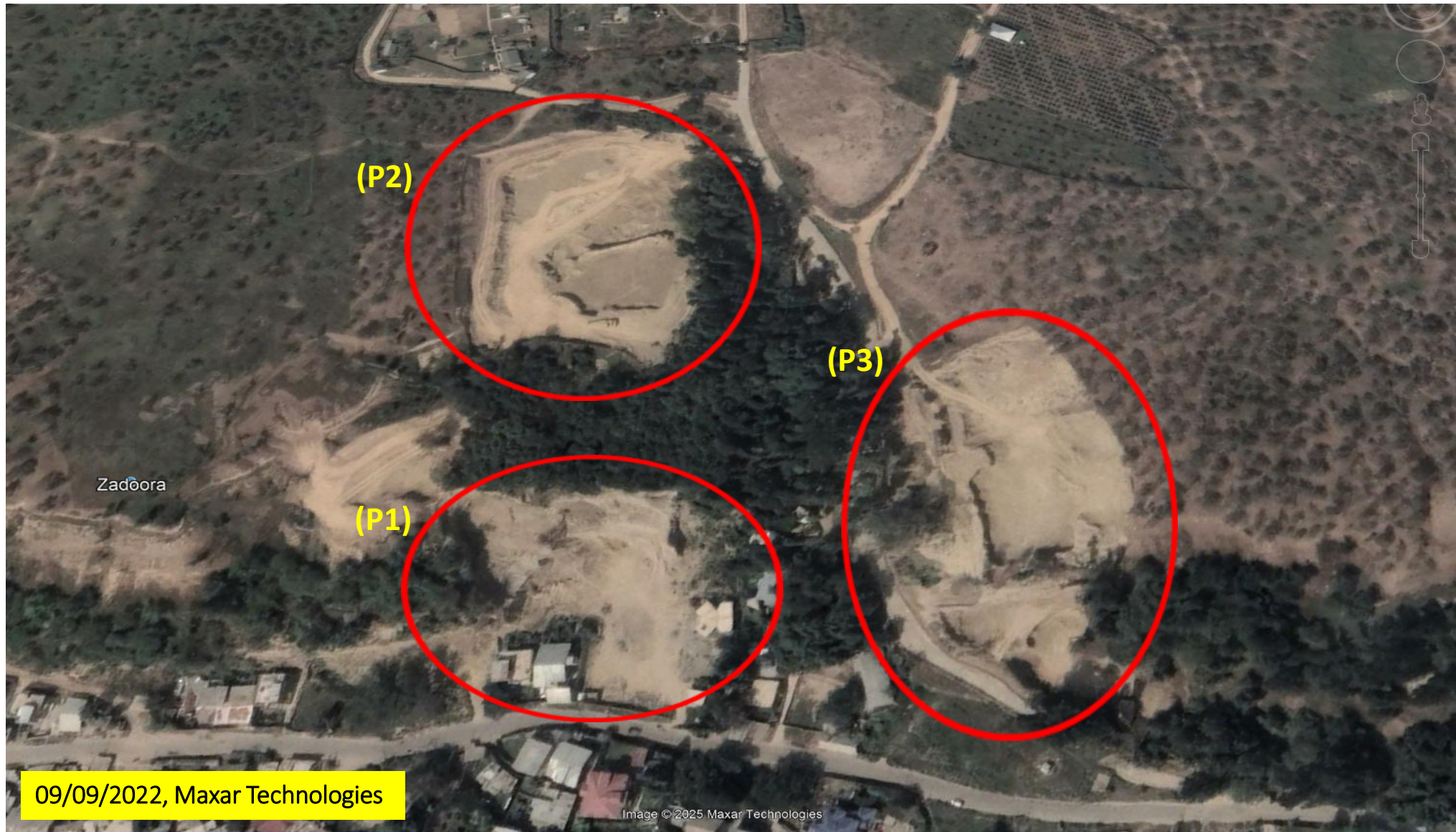
The imagery dated 04/09/2021 reveals lateral expansion of Pit (P3), suggesting continued excavation activity. Furthermore, Pit (P1), which previously showed vegetation growth indicative of reduced activity, appeared disturbed with removal of vegetation cover, indicating possible reactivation of mining operations



The archived high-resolution imagery dated 10/04/2022 indicates noticeable mining activity in all three excavation pits (**P1**, **P2**, and **P3**). Increase in excavation extent and exposed sediment surfaces are visible, suggesting ongoing mining operations within the Karewa area of Zadoora village.



The archived high-resolution imagery dated 09/09/2022 and 19/10/2022 indicates continued mining activity within the identified excavation pits in the Kurewa area of Zadoora village. Ongoing excavation activity and the appearance of new pits adjacent to Pit (P1) were also observed in the imagery.





The Satellite imagery from 24/02/2023, 20/03/2024, and 06/04/2025 reveals substantial increase in mining extent. Previously separated excavation pits gradually merged over time, resulting in larger continuous excavation zones and enhanced surface disturbance.



24/02/2023, ESRI, Living Atlas





High-resolution satellite imagery dated 06/04/2025 was analyzed in a GIS environment to delineate the mining extent within the Karewa deposits. Spatial analysis estimated the total mining area to be approximately 6.06 hectares as of 06/04/2025.

